

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66


Dated: 23.11.2016

ORDER NO. 164 of 2016

Hon'ble President is pleased to partially modify the sitting notified vide order no. 137 of 2016 for CESTAT Chandigarh to the extent indicated below:-

From 28.11.2016 to 02.12.2016 at 10.30 a.m. Hon'ble Ms. Archana Wadhwa, Member (J) and Hon'ble Shri Devender Singh, Member (T) will hear Division Bench matters.

By Order



(A. Mohan Kumar)
Registrar

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Dy. Registrar